

Annexure-4

Name of the corporate debtor: SAHA INFRA TECH PRIVATE LIMITED; Date of commencement of CIRP: 28 FEBRUARY 2020; List of creditors as on: 21.01.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Claim ID	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Munish Kohli	SAHA/UFC/01	05-07-2021	60,49,863.00	0	Loan given to director				NA	Nil	No	60,49,863.00	-	NA
2	Geetanjali Sabharwal	SAHA/UFC/02	06-07-2021	2,43,78,542	0	Settlement Agreement				NA	Nil	No	2,43,78,542.00	-	Claimant filed revised claim in Form CA and shifted to Annexure-2
3	Kiran Chawla	SAHA/UFC/03	17-07-2021	1,16,19,840	0	Buyback Agreement				NA	Nil	No	1,16,19,840.00	-	Claimant filed revised claim in Form CA and shifted to Annexure-
TOTAL				4,20,48,245	-								4,20,48,245	-	